

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3199  
ANSWERED ON:06.09.2007  
REVISION/INCREASE IN THE AMOUNT OF COMPENSATION CLAIMS  
Rathod Shri Harisingh Nasaru

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are considering revising/increasing the amount of compensation claims given to the victims of trains accidents;
- (b) if so, the details thereof; and
- (c) if not, the reasons for not revising/increasing the amount of compensation claims and the time it was last revised?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): No, Sir.

(b): Does not arise.

(c): With effect from 1st November 1997, the amount of compensation in case of death was increased from Rs. 2 lakhs to Rs. 4 lakhs. Similarly in case of injury, the minimum amount of compensation was increased from Rs. 16 thousand to Rs. 32 thousand and the maximum amount was increased from Rs. 2 lakhs to Rs. 4 lakhs. At present, the rate of compensation is considered adequate.